

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 238 OF 2016, APPEAL NO. 246 OF 2016  
APPEAL NO. 247 OF 2016, APPEAL NO. 248 OF 2016  
APPEAL NO. 343 OF 2017 & IA NO. 285 OF 2017**

**Dated: 10<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 238 OF 2016**

**PMC Power Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Andhra Pradesh Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Neha Garg  
Ms. Rhea Luthra for  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Gautam Prabhakar h/f  
Ms. Purna Singh for R-2

**APPEAL NOS. 246, 247 & 248 OF 2016**

**Southern Power Distribution Co. of Andhra  
Pradesh Ltd.**

**...Appellant(s)**

**Vs.**

**Andhra Pradesh Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gautam Prabhakar h/f  
Ms. Purna Singh for R-2

Counsel for the Respondent(s) : -

**APPEAL NO. 343 OF 2017 & IA NO. 285 OF 2017**

**NCL Industries Ltd.** ... **Appellant(s)**  
**Vs.**  
**Andhra Pradesh Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Neha Garg  
Ms. Rhea Luthra for  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Gautam Prabhakar h/f  
Ms. Purna Singh for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **21.08.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

ts/mk

**(I.J. Kapoor)**  
**Technical Member**